bridges, etc., is under consideration. I cannot give the time when these permanent constructions will be finished.

Shri L. Jogeswar Singh: May I know whether the Government is receiving complaints from people in Assam and other areas over the undue delay in the restoration of railway communications and whether it is a fact that it is due to the Government and railway authorities that the delays are caused?

Shri Alagesan: Naturally, we are interested in restoring communications as quickly as possible, but, as the House is aware, the floods are phenomenal and we could not do much in the face of floods. We did our best and saw to it that communications are restored at the earliest date.

Shri Barman: There are two lines branching off from the Assam link—one leading to Barnes and the other to Changrabanda. Both these branches have not been repaired. May I know what time it will take to have these repairs done on these two lines?.

Shri Alagesan: I would like to have notice.

# BREEDING OF BUFFALOES

\*477. Shri C. R. Narasimhan: Will the Minister of Food and Agriculture be pleased to state the action taken on the recommendation of the Estimates Committee as contained in para 21 of their Tenth Report regarding scientific breeding of buffaloes to meet the milk requirements of the country?

The Minister of Agriculture (Dr. P. S. Deshmukh): A statement is laid on the table of the Sabha. [See Appendix II, annexure No. 73.]

Shri C. R. Narasimhan: May I know why the statement is silent on the Committee's reference to the possibility of development of the export market in respect of buffaloes?

Dr. P. S. Deshmukh: I do not think we are silent deliberately. Probably there is no possibility of developing a large export market.

- Shri C. R. Narasimhan: The Committee recommended that there was a possibility of development of export markets. I want to know whether the Government paid any attention to that
- Dr. P. S. Deshmukh: I would like to have notice of the question.
- Shri C. R. Narasimhan: Is similar research work being carried on in respect of buffaloes in the Guntur State Government Farm, and if so, what is the development there?
- Dr. P. S. Deshmukh: That must be within the State's purview. It is not the Government of India's work; it is the State's.

## Khandsari Sugar

\*478. Shri G. L. Chaudhary: Will the Minister of Food and Agriculture be pleased to state the quantity of Khandsari sugar that is annually produced in Uttar Pradesh?

The Minister of Agriculture (Dr. P. S. Deshmukh): The annual producion of khandsari sugar in U.P. is on an average about 90,000 tons.

Shri G. L. Chaudhary: Would Government include this industry in the Five Year Plan?

Dr. P. S. Deshmukh: This has now been assigned to the All-India Khadi and Village Industries Board which is looking after this matter and evolving some processes which will probably help larger production.

#### CORRUPTION AMONGST RAILWAY EMPLOYEES

\*479. Shri Brajeshwar Prasad; Will the Minister of Railways be pleased to refer to the reply to starred question No. 80 asked on the 16th November, 1954 and state the reasons why no prosecution has been launched against certain officials of the ex-Saurashtra Railways who are alleged to have misappropriated a sum of Rs. 13 lacs?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): The report of the Enquiry Committee is still under consideration. Action to be taken against the officials will depend on the decisions on the Enquiry Committee's Report.

Shri Brajeshwar Prasad: May I know when the Committee's report was submitted to Government?

Shri Shahnawaz Khan: The report of the Enquiry Committee was submitted to the Railway Board in July, 1954.

Shri Brajeshwar Prasad: Who were the Members of the Enquiry Committee?

The Minister of Railways and Transport (Shri L. B. Shastri): They were officers of the Western Railway. I cannot name all of them, but the Chairman was Mr. Sareen.

Shri T. B. Vittal Rac: How many of the officials were gazetted officers, and after how many months after the misappropriation took place that the crime was detected?

Shri Shahnawas Khan: The officials implicated in this alleged embezzlement are all gazetted officers.

Shri T. B. Vittal Rao: May I know the modus operandi adopted by these officers in the misappropriation of this amount?

Mr. Speaker: Let it be investigated.

Shri Nambiar: We want to know how they did it. How was it actually done?

Shri T. B. Vittal Rao: We are entitled to know how it was done.

Mr. Speaker: The method need not be advertised—lest others should follow them. Next question.

### WIRELESS TRANSMITTER LICENCES

- \*481. Sardar Hukam Singh: Will the Minister of Communications be pleased to state:
- (a) the total number of wireless transmitter licences on the 1st November, 1954; and
- (b) the number of new licences issued during 1954 till the 31st October, 1954?

The Minister of Communications (Shri Jagjivan Ram): (a) 2068 wireless transmitter licences.

(b) 268 new licences were issued during 1954 till the 31st October, 1954.

Sardar Hukam Singh: Was there any unlicensed wireless transmitter seized during the last twelve months in the country?

Shri Jagjivan Ram: A few were seized, but I have not got the information regarding them, with me.

# MANUFACTURE OF VACCINE

- \*482. Shri V. P. Nayar: Will the Minister of Health be pleased to state:
- (a) whether Government have taken any steps to produce the triple vaccine for whooping cough, diphtheria and tetanus; and
- (b) what is the estimated toll of children per year on an average by these diseases?

The Minister of Health (Rajkumari Amrit Kaur): (a) No.

(b) Government have no informa-

Shri V. P. Nayar: May I know whether the Government are aware that the Haffkine Institute has made successful experiments in developing a vaccine for whooping cough, and if so, whether Government are having consultations with them?

Rajkumari Amrit Kaur: I have not got that information with me.

Shri V. P. Nayar: May I know whether Government are aware that